

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No 140- IA/254(AHM) 2021
ITEM No 141- IA/255(AHM) 2021
ITEM No 142- IA/304(AHM) 2021
In
CP(IB) 503 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Huhtamaki PPL Ltd
V/s
Manpasand Beverages Ltd

.....Applicant

.....Respondent

Order delivered on: 13/06/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shrinil Shah, Adv. a/w Aaditya R Sanjanwala, Adv.
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 3 pm, the matter stands adjourned.

List the matter on 02.08.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

Anuj